

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.85/9/AMR/2022		9 of IBC	Ms. Kotapati Ramadevi Sole proprietor of M/s Sri Ganesh Traders Vs. South Star Ceramics Private Limited

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Ms.Mano Ranjani, Counsel for the OC is present. Mr.Santosh Jadav, Counsel for the CD is present. At request of the Counsel for the Corporate Debtor for filing counter, list the matter on 21.10.2022.

SD/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**